

By e-mail/special messenger  
THE GAUHATI HIGH COURT AT GUWAHATI  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-38/1995/4927/A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri Alokeswar Bhattacharyya,  
District & Sessions Judge,  
Darrang, Mangaldoi.

Dated Guwahati the 25<sup>th</sup> July, 2018.

Sub: Extension of Commuted Leave.

Ref:- Your letter dated 18.07.2018

Sir,

With reference to the above, I am directed to inform you that, your prayer for extension of commuted leave for another 20 (twenty) days, i.e. w.e.f. 20.07.2018 to 08.08.2018, with head quarter leave permission has been granted / ~~rejected~~.

Your's faithfully,

  
JOINT REGISTRAR (VIGILANCE)  
Pobis

Memo NO.HC.VII-38/95/\_\_\_\_\_/A, dated.

Copy to:-

The Principal Accountant General (A&E), Assam, Guwahati, for information.

  
JOINT REGISTRAR(VIGILANCE)